

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2851
ANSWERED ON:12.12.2005
LAW FOR FOOD PROCESSING COMPANIES
Masood Shri Rasheed

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to frame a new law making it mandatory for company manufacturing food products to provide all necessary information regarding contents and calories of the contents on packets and tins;
- (b) if so, the details thereof; and
- (c) the time by which the law in this regard is likely to come into force?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): The Government has introduced "Food Safety and Standards Bill, 2005" in Lok Sabha on 25th August 2005, which inter-alia, provides that no person shall manufacture any packaged food products, which are not marked and labeled, in the manner as may be specified by regulations.

(c): The Bill has been referred to Parliamentary Standing Committee on Agriculture for examination and report.